

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 4
TO BE ANSWERED ON THE 20th July 2026

**DIFFICULTIES IN ISSUANCE AND RENEWAL OF AIRPORT ENTRY
PASSES BY BCAS**

4. DR. M. THAMBI DURAI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is aware of the difficulties faced by Members of Parliament's staff, ministerial staff and other eligible persons in obtaining and renewing Airport Entry Passes (AEPs) issued by BCAS due to repeated visits to the Mahipalpur office, procedural delays and inadequate guidance;
- (b) whether Government proposes to establish a BCAS AEP Facilitation Centre at Rajiv Gandhi Bhawan or any other convenient location in Lutyens' Delhi; and
- (c) whether, despite rules permitting AEP validity of up to three years in eligible cases, BCAS often issues passes for less than one year, and if so, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): As per Aerodrome Entry Permit (AEP) Guidelines 2022, validity of an AEP is a minimum of 31 days and maximum 03 years from date of issue and renewal. The issuance of AEP involves background checks, scrutiny of documents and collection of biometric data. Individuals are required to visit the BCAS Office only for their biometric verification.

As of now, there is no proposal to establish a BCAS AEP Facilitation Centre at Rajiv Gandhi Bhawan or any other place in Delhi.
